

**GOVERNMENT OF INDIA
ENVIRONMENT, FORESTS AND CLIMATE CHANGE
LOK SABHA**

UNSTARRED QUESTION NO:4582
ANSWERED ON:21.04.2015
ENVIRONMENTAL CLEARANCE FOR MUMBAI METRO LINE
Shetty Shri Gopal Chinayya

Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:

- (a) whether the Union Government has received any proposal from the State Government of Maharashtra in regard to providing environmental clearance to Mumbai Metro Rail line 2 (Charkop-Bandra-Mankhurd) MMRDA;
- (b) if so, the details thereof as on date;
- (c) the present status of this proposal; and
- (d) the time by which this proposal is likely to be finalised and the reasons for the delay therein?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI PRAKASH JAVADEKAR)

(a)to (d) The Mumbai Metropolitan Region Development Authority (MMRDA), Maharashtra had submitted application seeking Coastal Regulation Zone (CRZ) clearance for the construction of car depots at Charkop and Mankhurd, Mumbai including facilities for washing, repair and maintenance of trains in Coastal Regulation Zone (CRZ-I)-mangrove areas under Coastal Regulation Zone Notification (CRZ), 2011. The clearance was accorded on 20.12.2011 for construction of car depots at Charkop and Mankhurd, Mumbai excluding permission for washing, repair and maintenance activities since such activities are not permitted in the CRZ area.